

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302

IA-3336/2020 IA-823/2021 IA-3390/2021

In

IB-985(ND)/2018

IN THE MATTER OF:

M/s. Engineered Facility Management Services

.....**APPLICANT/PETITIONER**

Vs.

Evan Multispeciality Hospital & Research Centre Pvt. Ltd.**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Sanjeev Panda, Adv. Narendra Kumar.

For the Respondent

: Mr. Daleep Dhyani, Mr. Suraj Singh, Advs in IA-3336

ORDER

The parties are directed to complete the pleadings in the matter along with copies to be served with each other.

List the matter on **17.04.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**